

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAMNATH DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ramnath Developers Private Limited
2.	Date of incorporation of corporate debtor	01-04-2008
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400UP2008PTC034933
5.	Address of the registered office and principal office (if any) of corporate debtor	Aaraji No.509, Civil Lines I/F Jila Parishad Bhawan, Sadar Road Jhansi , UP-284001
6.	Insolvency commencement date in respect of corporate debtor	23.01.2020
7.	Estimated date of closure of insolvency resolution process	21.07.2020 (Being 180 days from commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ganga Ram Agarwal Registration No.: IBBI/IPA-002/IP-N00874/2019-2020/12777
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 14254, A T S One Hamlet ,Sector 104, Noida, Gautam Buddha Nagar,Uttar Pradesh ,201301 Email Id: agarwal_gra@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: E-10A, Kailash Colony, GK-1, New Delhi-110048. EmailId: ramnathdevelopers@aaainsolvency.com
11.	Last date for submission of claims	06-02-2020



Signature

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers (Real Estate Investors)
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mr. Arvind Kumar Mittal 2. Mr. Pawan Kumar Garg 3. Mr. Brij Nandan Kalra
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	A. <u>Relevant Forms</u> Weblink: https://ibbi.gov.in/home/downloads B. <u>Details of Authorised</u> Representatives are available at: www.insolvencyandbankruptcy.in Physical Address: E-10A, Kailash Colony, GK-1, New Delhi, Delhi-110048

Notice is hereby given that the **National Company Law Tribunal, Allahabad Bench** has ordered the commencement of a corporate insolvency resolution process of the Ramnath Developers Private Limited on 23.01.2020

The creditors of Ramnath Developers Private Limited, are hereby called upon to submit their claims with proof on or before 06.02.2020, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class, Allottees- Homebuyers, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


Ganga Ram Agarwal

Registration No.: IBBI/IPA-002/IP-N00874/2019-2020/12777

Interim Resolution Professional in the matter of Ramnath Developers Private Limited

Date: 25.01.2020

Place: Allahabad

